

1	2	3	4
105.	HP-01-75	Bard Kodra	21.10.2009
106.	HP-08-143	Pandoh to Sayog road	5.1.2010
107.	HP-08-147	Ghatasani to Barot road	5.1.2010
108.	HP-08-148	Baggi to Sain (Sain Gugra-Ra-Ropru)	18.1.2010
109.	HP-08-142	Sidhpur Saklana road	22.1.2010
110.	HP-08-144	Bangaloo to Luhnun road	31.12.2009
111.	HP-08-146	Kot Devidarh to Kandi road	1.3.2010
112.	HP-08-151	Kelodhar to Naglog road	19.1.2010
113.	HP-08-155	Pandar to Janol road	5.1.2010

#### SPSDRY in Andhra Pradesh

1931. SHRI NANDI YELLAIAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the guidelines formulated for the Special Projects for Skill Development of Rural Youths (SPSDRY);

(b) the total number and details of such projects launched in Andhra Pradesh and the total number of youth benefited by SPSDRY during the last two years, District-wise separately; and

(c) the details of the Special Projects proposed to be launched in Andhra Pradesh during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Under the existing guidelines of Swarnjayanti Gram Swarojgar Yojana (SGSY), 15% of allocation every year is set apart for taking up special projects which are of pioneering nature for bringing a specified large number of rural Below Poverty Line (BPL) beneficiaries Above Poverty Line in a time-bound manner. Under the special project component of SGSY, Ministry supports demand-based skill development training leading to placement of rural poor and projects strengthening marketing linkages under SGSY-Special Projects at present.

(b) The total number and details of such projects launched in Andhra Pradesh and total number of youth benefited by the SPSDRY during the last two years, district wise is enclosed as Statement (See below).

(c) The details of the multi-State special projects covering Andhra Pradesh sanctioned during the current year are as under:

- a. Special project under SGSY for Skill Development in 10 States (Assam, Chhattisgarh, Jharkhand, Haryana, Delhi, UP, Orissa, AP, Maharashtra and Tamil Nadu) for service sector trades.

- b. Special Project under SGSY for Skill Programme for Inclusive growth – Placement linked skill development programme for rural BPL youths in Leather Industry-Pilot Project for South India (Andhra Pradesh and Tamil Nadu) for Leather finishing.
- c. Special Project under SGSY for Placement-based Skill Development in Maharashtra, Karnataka and Andhra Pradesh for Construction works.

Statement

Total Number and Details of the SGSY special projects implemented in Andhra Pradesh

Sl. No.	Name of the Project	Trades offered for training	Districts covered	Number of youth benefited in two years	
				District-wise	Total
1	2	3	4	5	6
1.	Special project under SGSY for creation of gainful employment opportunities for rural BPL youth for the apparel industry in the country on pilot basis	Sewing Machine Operation	Visakhapatnam Rangareddy Anantapur Nellore Mahabubnagar	1472 368 48 433 77	2398
2.	Special Project under SGSY for tourism and hospitality based skill development of rural youths in AP Orissa and West Bengal	Hospitality	Visakhapatnam	1700	1700
3.	Special Project under SGSY for skill development programme for BPL youth for employment in Security Sector in 12 States	Security	Hyderabad	3032	3032

1	2	3	4	5	6
4.	Special Project under SGSY for Skill Development of Rural Youth through Grameen LABS- Zone-4 (South)	Information Technology, Customer Relations, Bedside Patient Assistance, Automobile, Hospitality, Hardware and Networking.	Anantapur, East Godavari, Guntur, Karimnagar, Kurnool, Mahabubangar, Medak, Nellore, Nizamabad, Rangareddy, Visakhapatnam, Warangal	5453	5453
TOTAL				12583	12583

NREGS in Uttar Pradesh

1932. SHRI AMIR ALAM KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether 100 days guaranteed work is not being provided to the card-holders under the National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details thereof;
- (c) whether Government has compiled any data on the average number of working days provided to the card-holders on an average in different States particularly Uttar Pradesh;
- (d) the steps taken by Government to ensure availability of 100 days of work to each family under the scheme; and
- (e) the nature of work done and assets created under the scheme, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) NREGA is demand-based. The Act provides a legal guarantee of 100 days of wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. Number of days of employment availed by a household depends on the number of days of employment demanded by the household.

(c) Yes, Sir. The Ministry has compiled data on the average number of days of employment provided to the households which have taken up employment under NREGA in various States including Uttar Pradesh.

(d) To ensure guaranteed employment to the households, intensive IEC activities have been undertaken to generate greater awareness among rural households about their legal rights under the Act. It has been emphasized upon the States to deploy dedicated staff in the implementing agencies. Salary of such dedicated staff is met out of the administrative expenditure admissible under the Act. The administrative expenditure admissible under the Act